

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425

**IA/433/ND/2024 IA/6578/ND/2023 IA/6274/ND/2023 Intervention
Application/25/ND/2023 IA/2945/ND/2023 IA/5323/ND/2020
IA/2583/ND/2023 IA/1971/ND/2023 IA/3307/ND/2021
IA/3178/ND/2021 IA/1226/ND/2022 IA/1394/ND/2022 in
IB/248/ND/2019**

IN THE MATTER OF:

Argentium International Pvt Ltd	...	Applicant
Versus		
UTM Engineering Pvt Ltd	...	Respondent

Under Section 9 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Rana S. Biswas, Mr. Kartik Chettiar, Advs., Mr. Kirpa Sindhu Mandal, Party in person., in IA-6578/2023 Adv. Shiva Lakshmi for the applicant in I.A No. 6274/2023
For the Liquidator	: Mr. Abhishek Anand, Mr. karan Kohli, Mr. Abhishek Sinha, for the Liquidator

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/6578/ND/2023:-

Heard the submissions made by Ld. Counsel for the Petitioner as well as Liquidator. No representation on behalf of the Respondents. Both the parties are directed to file written submissions along with case laws, if any, not more than two pages within one week. The Liquidator is also directed to file documents which are relying upon now. List the matter on **29.05.2024**.

All other IAs are adjourned to **29.05.2024**.

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**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**